258 Written Answers to		[RAJYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	7
25.	Rajasthan	-	NR	Nil	Nil	Nil
26.	Tamil Nadu	-	Nil	Nil	Nil	Nil
27.	Telangana	Byssionosis	Nil	1	Nil	1
28.	Tripura	-	Nil	Nil	Nil	Nil
29.	Uttarakhand	-	Nil	Nil	Nil	Nil
30.	Uttar Pradesh	-	NR	NR	NR	Nil
31.	West Bengal	Noise Induced Hearing Loss	55	NR	Nil	55
	Total		71	106	21	198

NR: Not received.

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/UTs

Smart card scheme for workers in Maharashtra

†737. SHRI AMAR SHANKAR SABLE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has started a smart card scheme for the workers engaged in unorganised sector along with their families so that they could be provided the benefit of National Health Insurance Scheme, Atal Pension Yojana, Aam Aadmi Bima Yojana and Pradhan Mantri Suraksha Yojana;
 - (b) if so, the details thereof;
- (c) the total number of workers in the country including of Maharashtra targeted to be linked to this scheme in the first phase;
- (d) whether any time-limit has been set to issue smart cards to all workers in the country; and
 - (e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (e) No, Sir. The Unorganised Workers' Social Security Act, 2008, stipulates that the District Administration shall issue an identity card to every registered unorganised worker which shall be a smart card carrying a unique identification number and shall be portable.

[†] Original notice of the question was received in Hindi.